

(b) No Expressway Project has been approved. Two projects, called Eastern and Western Express Highways, within the Bombay Corporation limits were approved in 1955 and are in progress. The Central Government undertook to meet one-third of their cost. The design and standards on these projects are somewhat lower than are applicable to expressways.

Fishermen at Royapuram Beach

2654. Shri Sampath: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Madras Port Trust has issued a notice to the fishermen using the Royapuram Beach, to vacate it; and

(b) whether it is a fact that the Royapuram Beach had been in the use of families of the fishermen since the East India Company's days?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The land belongs to the Port Trust. Portions of the beach have been let out on rent in the past. The beach has also been used by various fishermen for storing their catamarans but none of them resides on this beach. In the past, the Port Trust did not take notice of the trespasses on its property, as it did not need the land for any special purpose. But now the beach is required by the Port Trust for its own purposes.

General Strike on Southern Railway

2655. Shri Sampath: Will the Minister of Railways be pleased to state:

(a) the number of appeals pending of those whose services were terminated during and as a result of the general strike of July, 1960 as on 31st July, 1961 on the Southern Railway; and

(b) the number of appeals rejected finally?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Nil.

(b) Five.

Flood Control Schemes in Madras

2656. Shri Sampath: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Madras Government have submitted the details of the flood control schemes which they intend to take up in 1961-62; and

(b) if so, the details of the schemes?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Undervalued Railway Tickets

2657. Shri Yadav Narayan Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Express Train Hill Concession Ticket from Delhi to Kathgodam is issued for railway fare printed as Rs. 20.98nP.;

(b) whether on reaching Kathgodam the Ticket Checkers and Ticket Collectors demand Rs. 1.04 nP. including fine stating that the tickets are undervalued by Rs. 0.52nP.;

(c) if so, the reasons therefor; and

(d) whether such practices are very frequent in the case of Northern Railway Tickets?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Normally, passengers from Delhi to Kathgodam travel by Lucknow Express between Delhi and Bareilly and onwards by Kumaon Express, ordinary fares being charged for the latter. Accordingly, express/ordinary tickets are issued. Some passengers, however, travel beyond Bareilly by Nainital Express on which express/mail fares are charged. Such passengers are, therefore, charged difference between mail/express and ordinary fares for their journey by the Nainital Express plus an equivalent amount as excess charge, which amounts to Rs. 1.04nP. for second class passengers.